

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd. Applicant/petitioner
v.
Value Infrabuild India Pvt. Ltd. Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016 (Liq.)
Order delivered on 19.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -


ORDER

IA-2966/2021:-

Report filed by the liquidator along with other documents, is taken on record.

IA-2966/2021 stands disposed of.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

19.07.2021
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